GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION NO.2613 TO BE ANSWERED ON 15.12.2015

Aravali Hills

2613. SHRI S. RAJENDRAN:

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether unauthorised development activities including encroachment, urbanisation and other violations of Environmental laws is impacting the fragile ecological balance in the Aravali Hills;
- (b) if so, the details thereof;
- (c) whether boring and Real Estate construction works are still going on in various areas of the Aravali Hills including Kama Pahadi, Tijara, Patan, Faridabad, Surajkund, Badkhal, Gurgaon, Dharuheda, Tabadu and Bhiwani despite the orders of the Supreme Court in this regard;
- (d) if so, the details thereof and the reasons therefor; and
- (e) the steps taken by the Government to check anti-environmental activities in the Aravali Hills?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI PRAKASH JAVADEKAR)

(a) to (e) The Central Government, vide Notification dated 7th May, 1992 under the Environment (Protection) Act, 1986 had prohibited carrying on certain processes and operations causing environmental degradation in the specified areas of Aravali Range. Later, vide Notification dated 29th November, 1999, the Central Government has delegated the powers conferred on it to the concerned States of Haryana and Rajasthan, to take measures for protecting and improving the quality of environment in the area.

The said Notification provides for constitution of an expert committee under the Secretary, Department of Environment of the concerned State Government, and the monitoring committee under the Chairmanship of District Collector concerned (Gurgaon in Haryana and Alwar in Rajasthan) to take necessary action on violations of the Environment (Protection) Act, 1986. The State Governments were also required to prepare a Master Plan for development of the area, integrating environmental concerns and the future land use.
